

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2014 &
IA NO. 346 OF 2014**

Dated: 10th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Power Transmission Corporation of Uttarakhand Ltd.Appellant (s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Ms. Geeta Malhotra
Mr. Sarul Jain

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Dinesh Parashar for R.2

ORDER

Learned counsel for the appellant is stated to be in some difficulty.

List the matter for hearing on **18.04.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson